

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2078
ANSWERED ON 05.08.2024**

"ADOPT A HERITAGE SCHEME"

2078 SHRI G LAKSHMINARAYANA:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the heritage sites that have been adopted under the "Adopt a Heritage- 'Apni Dharohar, Apni Pehchaan'" scheme in the State of Andhra Pradesh, district-wise, over the last five years;**
- (b) the total amount of funds allocated and disbursed for the development and maintenance of heritage sites in Andhra Pradesh State under the scheme, year and district-wise;**
- (c) whether Gooty Fort in Anantapur district has been included in the "Adopt a Heritage" scheme, if so, the details thereof including the name of the adopter, allocated funds, and the status of the development and maintenance activities;**
- (d) if not, the reasons for its exclusion and whether there are any proposals or plans to include it; and**
- (e) whether there are any challenges faced in implementing the "Adopt a Heritage" scheme in Andhra Pradesh State, if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): Adopt a Heritage 2.0 programme was launched during September 2023 by ASI, MOC. So far, No protected monument of national importance in Andhra Pradesh has been adopted under the "Adopt a Heritage-2.0".

Under the Adopt a Heritage Programme 2.0, 19 MoUs have been signed so far covering a total of 66 monuments. A list of the said MoUs is placed at Annexure.

(c) & (d): Yes. The protected monument of national importance namely "Hill Fort and buildings therein and the fortifications at the foot of the hill, Gooty, Anantapur (Andhra Pradesh)" has been listed by the ASI on the dedicated portal (<https://indianheritage.gov.in>) launched for the revamped version titled as "Adopt A Heritage 2.0" program whereon the entire process of identification, application, and selection of monuments is made online.

(e): No. At present, no challenge has been identified.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION No.2078 ANSWERED ON 05.08.2024 REGARDING "ADOPT A HERITAGE SCHEME" RAISED BY SHRI G LAKSHMINARAYANA.

List of MoU under the Adopt A Heritage 2.0 Programme

S. No.	Name of monument	Smarak Sarthi/Smarak Sathi	State
1	Agra Fort, Agra (UP)	Ease My Trip Foundation	Agra
2	i. Balbans Tomb	Sabhyata Foundation	Delhi
	ii. Jamali Kamali Mosque		
	iii. Rajon ki Baoli		
	iv. Gandhak ki Baoli		
	(Mehrauli Archaeological Park, Delhi)		
3	Buddhist Stupa, Kesariya, Champaran (Bihar)	IDD Trade Council	Patna
4	Kailasanatha temple, Kanchipuram (TN)	Cholamandalam Investment and Finance Company Limited (CIFCL)	Chennai
5	Kandariya Temple, Khajuraho, Chhatarpur (MP) (western group of temples)	Ease My Trip Foundation	Jabalpur
6	Safdarjung Tomb, Delhi	Sabhyata Foundation	Delhi
7	Group of Monuments, Mamallapuram, Kanchipuram (TN)	Cholamandalam Investment and Finance Company Limited (CIFCL)	Tamilnadu
8	Sun temple, Konark, Puri (Odisha)	Ease My Trip Foundation	Orissa
9	Elephanta Caves, Raigarh (Maharashtra)	Mahesh Enterprises and Infra India Private Limited	Maharashtra
10	Upper Fort Aguada, Goa	Drishti Lifesaving Pvt Ltd	Goa
11	Purana Qila, Delhi	Sabhyata Foundation	Delhi
12	Qutub Minar, Delhi	Ease My Trip Foundation	Delhi
13	Humayun's Tomb, Delhi	Sabhyata Foundation	Delhi
14	Jantar Mantar	Powerlinks Transmission Ltd	Delhi
15	Ugrasen Ki Baoli	Zee Akash	Delhi
16	Group of Monuments, Hauz Khas	Tata Power Trading Pvt Ltd	Delhi
17	Delhi Gate	Redtape Ltd	Delhi
18	Kashmiri gate and Mori Gate	Redtape Ltd	Delhi
19	Rock Shelters of Bhimbetka	HEG Ltd	MP
